

College Academic Advisor Lalitha Balakrishnan, the chief guest, urged students to strive for academic excellence, maintain discipline and make effective use of the opportunities available during their college years.
College Secretary Harish

and Vice-Principal T.S. Umamaheswari presided over the programme. Heads of departments, faculty members, administrative staff and students also participated.

institution's values and actively participate in academic, co-curricular and extracurricular activities to build a strong foundation for their future. Senior

helping the newcomers interact with the college community.

The event marked the beginning of the academic journey for the first-year students at the college.

PUBLIC NOTICE

It is hereby notified to the general public that our client, **Navaneethammal Konda**, wife of K.Subba Reddy and wife of K.Subba Reddy and residing at No. 4/15 F, Pushpa Avenue M.G.R. Salai Palavakkam, Thiruvannamiyur, Chennai-600 041 has lost the following original title documents:

1. **Sale Deed** dated **25 June 2004**, registered as Document Number **3491/2004**, at the Office of Sub Registrar, Neelankaral.

2. **Settlement Deed** dated **05 October 2005**, registered as Document Number **5743/2005**, at the Office of Sub Registrar, Neelankaral.

The above documents related to land measuring **4,800 Sq.ft** together with an unfinished building of about **5,000 Sq.ft**, comprised in R/Survey No.10/D & 9/D (part) (10/4 & 9/4) and situated at Plot No.15F, No.142, Palavakkam Village, Sholinganallur Taluk (formerly Saldapt Taluk), Chennai District (formerly Chengal-Anna District) and lying within the Sub-Registration District of Neelankaral and Registration District of Chennai South.

Our client has misplaced the afore said documents at Palavakkam, on **22.06.2026** between **12.00 p.m** to **1.00 p.m**. If anyone happens to find or is in possession of these documents, they are requested to return the same to our client within **07 (Seven)** days of this notice.

Any misuse of the said documents by any person shall not be binding on our client and appropriate legal action will be initiated against such misuse.

Sd/-

R. Durkadevi, Advocate
LenCorp Legal
Advocates & Legal Consultants
Level-3, No.109&110, Safaan Square
Chambers Road, Chennai-18
E mail: durga@lencorplegal.com
Phone No. 9789132079

NAME CHANGE

I, **RASHIDA SHEIK DAWOOD**, W/O.SHAIK DAWOOD, Date of Birth: 02/06/1960, Place of Birth: GUDALUR, residing at NO.621/78, 17TH EAST CROSS STREET, M K B NAGAR, VYASARPADI, CHENNAI - 600039, shall henceforth be known as **M. RASHIDA**.

RASHIDA SHEIK DAWOOD

PUBLIC NOTICE

It is reported by N.Premamruthi also known as N.Premkumar, S/o. Mr.Narayanan, No.51, Srinivasaperumal Sannadhi First street, Royapettah, Chennai-600014, has lost / misplaced the title document being sale deed dated 19.01.2000, registered as Doc.No.313 of 2000, on the file of the Sub Registrar of Chennai Central joint I, pertaining to the property, all that place and parcel of Residential flat situated at New Door No.76/51, Old Door No.2/23, Srinivasa perumal sannadhi First Street, Royapettah, Chennai-600014, Chennai District, Mylapore Taluk (Mylapore Triplicane Taluk), Mylapore Village, comprised in O.S.No.3500, New R.S.No.93, Block No.4, C.C.No.279, measuring an extent of 486 sq.ft of undivided share of land out of 1 ground and 300 sq.ft. (as per patta 1 ground and 460 sq.ft) together with Residential flat, bearing No.4, in the First floor west wing, having a super built up area of 1100 sq.ft, inclusive of proportionate common areas and other specifications in the building and the total property being bounded on the North by R.S.No.92/1, South by R.S.No.94, East by: S.P. Sannadhi First Street; and West by: R.S.No.88/1 lying within the Registration Sub-District of Chennai Central Joint I and Registration District of Chennai Central.

Anyone claiming right, title and interest over the property /ies may do so in writing to the undersigned, within 7 days from the date of this publication, failing which it will be construed that there are no claim over the above mentioned property.

H.VIJAYAKUMAR, Advocate,
Second Floor, SAFI House,
No.339/249, Anna Salai, Teynampet,
Mobile: 9840993474.

NAME CHANGE

I, Old GIVEN NAME: **SHILPA**, W/O: **HEMANT KUMAR NAHAR**, date of birth: 26.08.1981, residing at No.25, Ibrahim Sahib Street, Rainbow Paras, Flat No.204, Chennai, Tamil Nadu-01, shall henceforth be known as **NEW GIVEN NAME:- SHILPA NAHAR** only

Old Name:- **SHILPA**

NAME CHANGE

I, Old GIVEN NAME: **HEMANT NAHAR**, S/O: **KAMALCHAND NAHAR**, DATE OF BIRTH: 28.02.1980, residing at No.25, Ibrahim Sahib Street, Rainbow Paras, Flat No.204, Chennai, Tamil Nadu-01, shall henceforth be known as **NEW GIVEN NAME:- HEMANT KUMAR NAHAR** only

Old Name:- **HEMANT NAHAR**

CHANGE OF NAME

I, **Sarathi Alias Sarathy S/o Chakkaravarthi, R/o D.NO 4/65, Gandhi Nagar, Padur, Chengalpattu, Tamil Nadu**, have changed my name to **Sarathi Chakkaravarthi**.

NAME CHANGE

I. R. THARUN KUMAR, S/o. **K.G.Rajasekar**, Date of Birth: **26.11.2005** (District of Birth: Chennai), Residing at **No. 4/17A, 1st Cross Street, Mandaveli, Karambakkam, Porur, Chennai - 600 116** shall henceforth be known as **THARUN KUMAR RAJASEKAR**

R. THARUN KUMAR

FORM A

PUBLIC ANNOUNCEMENT

Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF PLASMA POWER PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of Corporate Person	PLASMA POWER PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	30th March 1987
3.	Authority under which Corporate Person is Incorporated / Registered	REGISTRAR OF COMPANIES TAMIL NADU & ANDAMAN MINISTRY OF CORPORATE AFFAIRS Block No.6, B Wing, 2nd Floor, Shastri Bhawan 26, Haddows Road, Chennai-600034, Tamil Nadu
4.	Corporate Identity Number (CIN) / Limited Liability Identification Number (LLPIN)	U74110TN1987PTC014195
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	9 ALSA ARCADE, NUMBER 23, 2ND AVENUE, ANNA NAGAR, ANNA NAGAR EAST, PERAMBUR PURASAWALKAM, CHENNAI, TAMIL NADU, INDIA - 600102
6.	Liquidation Commencement Date of the Corporate Person	Friday, 03rd July 2026
7.	Name, Address, Email Address, Telephone Number and Registration Number of the Liquidator	S. SHIVSHANKER A 102, Svaraj Niam, Shreyas Block, Ponni Delta, North Kallanai Road, TV Koll Post, Tiruchirappalli, Tamil Nadu, 620005, India Email ID: shivshanker93@gmail.com Contact No: 9443141900 IP REGISTRATION NO. IBB/PA-001/ IP-P02141/2020-2021/13294
8.	Last Date for Submission of Claims	Monday 03rd August 2026

Notice is hereby given that the **PLASMA POWER PRIVATE LIMITED** has commenced voluntary liquidation on Friday, 03rd July 2026.

The stakeholders of the above corporate person are hereby called upon to submit proof of their claims on or before Monday, 03rd August 2026 to the liquidator at the address mentioned against item No. 7 above.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit their proof of claims in person, by post, or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03rd July 2026

Place: Tiruchirappalli

S. Shivshanker

Liquidator of Plasma Power Private Limited

IP Registration No. IBB/PA-001/IP-P02141/2020-2021/13294

PUBLIC NOTICE

My client M/s. **HOTEL SARAVANA BHAVAN** represented by its Managing Partner, Mr. R. SARAVANAN, states that, the property, the property measuring an extent of 7 Grounds and 554 sq.ft., (17354 sq.ft.), comprised in R.S. No.148 Part, of Koyambedu Village, was purchased by M/s. **HOTEL SARAVANA BHAVAN**, represented by its Managing Partner Mr.P.Rajagopal, from Mrs. V. Ranganayaki and others, through a Sale Deed dated 27.03.1994, which was registered as Document No.1472 of 1994 (Original with Duplicate) in the SRO of Anna Nagar and the property measuring an extent of 7 Grounds and 1660 sq.ft., (18460 sq.ft.), comprised in R.S. No.148 Part, of Koyambedu Village, was purchased by M/s. **HOTEL SARAVANA BHAVAN**, represented by its Managing Partner Mr.P. Rajagopal, from Mrs. V. Ranganayaki and others, through a Sale Deed dated 29.03.1994, which was registered as Document No.1474 of 1994 (Original with Duplicate) in the SRO of Anna Nagar. The Original Duplicate documents registered along with Original Sale Deeds, Document No.1472 of 1994 and Document No.1474 of 1994 have been irrecoverably lost and it is not traceable in spite of best efforts. Any person having any interest over the said property, or in possession of the said lost documents, is hereby called upon to intimate/handover the same to the undersigned within 15 days from the date of this publication, failing which it shall be deemed that the title to the property is perfect, marketable, and free from encumbrances.

J. BABU, B.A. B.L., Advocate
Plot No. 373, 6th Block, MMDA Colony,
Maduravoyal, Chennai-600 095
Cell: 9444260290